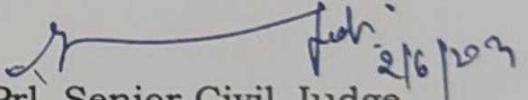


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
03-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 1584/2013 2. EX 33/2015 3. O.S.1174/2015 4. O.S.1262/2018 5. O.S.1054/2020 Arguments 6. Misc 2/2012	To hear -

Note: Other Cases will be adjourned in the CIS


Pr. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 03.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 1952/2019		
2.	MC. 60/2021		
3.	MC. 90/2021		
	Arguments.		
4.	OS. 1367/2009		
5.	RA. 190/2012		
6.	OS. 683/2015		
7.	OS. 1027/2018		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 03.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 906/2011		
2.	OS. 1184/2013		
3.	OS. 97/2016		
4.	OS. 1393/2016		
5.	OS. 1457/2016		
6.	MA. 96/2017		
7.	OS. 13/2018		
8.	OS. 515/2019		
9.	OS. 361/2020		
10.	OS. 1355/2020		
11.	OS. 941/2021		
12.	OS. 948/2021		
	Arguments		
13.	OS. 1658/2013		
14.	OS. 12/2016		
15.	OS. 907/2016		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **03.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 1270/2005 2) OS. 1662/2005 3) OS. 1540/2006 4) OS. 915/2008 5) OS. 43/2010 6) OS. 244/2010 7) OS. 471/2010 8) OS. 487/2010 9) OS. 229/2011 10) OS. 739/2011 11) OS. 1059/2011 12) OS. 82/2012 13) OS. 991/2012</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>14) RA. 38/2012 15) MA. 46/2015</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>16) Ex. 120/2012 17) OS. 691/2014 18) FDP. 30/2016 19) OS. 120/2017 20) OS. 245/2017 21) MA. 15/2018 22) MA. 16/2018 23) MA. 17/2018 24) OS. 1761/2018 25) OS. 1781/2018 26) OS. 994/2019 27) Misc. 186/2019 28) MC. 403/2019 29) OS. 1877/2019 30) OS. 24/2020</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of the **IV Addl.** Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted to **03-06-2021**
V.C link for IVASCJ,BRD,
(<https://meet.jit.si/4ascjrural>)

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.1401/2009 2. FDP14/2011 3.Ex.13/2013 4.R.A.77/2013 5.R.A.129/2013	Arguments 1.O.S.1136/2018 2. M.A. 23/2019 3. M.C.37/2020 4. R.A.134/2013
To hear on IAs 1. Ex.7/2013 2. Ex. 9/2013 3.Ex.12/2013 4. Ex.14/2013 5.O.S.1561/2013 6. O.S.3/2014 7.R.A.35/2014 8. O.S.881/2015	To hear on IAs 1. O.S.116/2016 2. M.C.181/2018 3. O.S.1235/2018 4. R.A.70/2019 5. O.S.1745/2019 6. O.S.752/2021 7.O.S.957/2021
Issues 1. O.S.975/2018	Issues 1. O.S.910/2013

IV ASCJ **02.06.2021**
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 03-06-2021

I Session (Morning)	II Session (Afternoon)
<p><u>HEARING</u></p> <p>1. OS. 2013/2005 2. OS. 1698/2007 3. OS. 1172/2008 4. OS. 1461/2011 5. OS. 219/2013 6. OS. 1555/2013 7. OS. 516/2016 8. OS. 940/2020 9. OS. 341/2021 10. OS. 944/2021 11. OS. 947/2021</p> <p><u>ARGUMENTS</u></p> <p>12. OS. 1286/2008 13. OS. 779/2011 14. OS. 173/2015 15. OS. 1097/2016</p>	<p>NIL</p>

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

Cause list dated 03.06.2021 of VI Addl. Senior Civil Judge Court as per new S.O.P.
dated 21.05.2021

Sl. No.	Morning Session	Sl. No.	Afternoon Session
	Hearing.		Orders.
1.	OS. 1036/2011	1.	OS. 1081/2007
2.	OS. 1056/2012	2.	OS. 1153/2007
		3.	OS. 1392/2015
	Arguments.	4.	OS. 62/2017
3.	OS. 2047/2008	5.	OS. 556/2017
4.	OS. 1366/2016	6.	OS. 1338/2020
5.	OS. 1367/2016	7.	OS. 531/2021
6.	OS. 1368/2016		
7.	OS. 1369/2016		Judgment.
8.	OS. 1370/2016	8.	OS. 1005/2015

Sd/-
C/c. VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.